BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Rst A No.367/KB/2017 T.P No.90/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M.

Name	of the Company	Amazing Commercial (P) Ltd & Ors	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Vikas Baisya le for the APPLICANTS Vikas Baisya Nocladin Banerjee le Applicante ORDER

Ld. Counsel for the petitioners are present.

Ld. Counsel for the petitioner has filed the consent of the creditors but he has not annexed the list of the creditors. He is directed to file supplementary affidavit annexing the list of the creditors.

List on 26/10/2017.

(Jinan K.R.)

Member (J)

28

(Vijai Pratap Singh) Member (J)